

Annexure - 2

Name of the Corporate Debtor: Acyuta Services Private Limited
 Date of commencement of Liquidation: 10th November,2023
 List of stakeholders as on: 10th November ,2023

List of Unsecured financial creditors

Sl. No.	Name of Creditor	Details of claim received		Amount of claim admitted	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Equiptrans Logistics Private Limited	Refer note 1	12,61,17,356	12,61,17,356	Unsecured	-	84.70	-	-	-	-	-
2	Arkay Logistics Limited	Refer note 1 & 2	2,58,72,347	-	Unsecured	-	-	-	-	-	2,58,72,347	-
TOTAL			15,19,89,703	12,61,17,356			84.70				2,58,72,347	

Note 1: All the above Claims have been admitted in accordance with Regulation 12(2)(c) of the Liquidation Process Regulations which provides that where a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder, and duly collated by the interim resolution professional or resolution professional, as the case may be, during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 of the Code.

Note 2: As per the handover received from the Interim Resolution Professional the claims of Arkay Logistics Limited as a financial creditor was under verification due to pending documents/clarification for verification. However, no documents have been received as on date. Therefore, the said claim has not been admitted and is under verification as on date.